

HIGH COURT OF CHHATTISGARH, BILASPUR
NOTIFICATION

No. 134 (Mis.)/
1-7-3/2021

Bilaspur, dated 18 August, 2021

In partial modification of Calendar of High Court and Subordinate Courts for the year 2021, Hon'ble the High Court has been pleased to declare 20th August, 2021 as holiday for the High Court and Subordinate Courts on account of "Moharram" and 19th August, 2021 is declared as working day for the High Court and Subordinate Courts, by cancelling the holiday of 19th August, 2021.

By Order of Hon'ble the High Court

Sd/-
(Deepak Kumar Tiwari)
Registrar General

Endt. No 8054 /
1-7-3/2021

Bilaspur, Dated 18 August, 2021

Copy forwarded to :-

1. Deputy Registrar-cum-PPS to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.

12. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
13. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Secretary General, Supreme Court of India, New Delhi, for information.
16. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
17. The Registrar General / Registrar, (1) High Court of Madhya Pradesh at Jabalpur / (2) High Court of Kerala at Erankulam / (3) Madras High Court at Madras / (4) High Court of Karnataka at Bangalore / (5) High Court for the State Telangana at Hyderabad / (6) High Court of Orissa at Cuttack / (7) Bombay High Court at Mumbai / (8) High Court of Rajasthan at Jodhpur / (9) High Court of Punjab & Haryana at Chandigarh / (10) High Court of Delhi at New Delhi / (11) High Court of Jammu & Kashmir at Jammu / (12) Allahabad High Court at Allahabad / (13) Calcutta High Court at Calcutta / (14) Gauhati High Court at Guwahati / (15) High Court of Sikkim at Gangtok / (16) High Court of Uttarkhand at Nainital / (17) High Court of Jharkhand at Ranchi / (18) Patna High Court at Patna / (19) High Court of Gujrat at Ahmedabad / (20) High Court of Himachal Pradesh at Shimla / (21) High Court of Manipur at Imphal / (22) High Court of Meghalaya at Shilong / (23) High Court of Tripura at Agartala/ (24) High Court of Andhra Pradesh at Amaravati,
18. Registrar (Vig./ I.& E./ Judl. / S & A cell), High Court of Chhattisgarh, Bilaspur,
19. Principal Secretary to Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Atal Nagar, Distt.-Raipur, Chhattisgarh,
20. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
21. The Joint Secretary to Government of India, Ministry of Law & Justice & Company Affairs (Department of Justice), Jaisalmer House, Mansingh Road, New Delhi.
22. District & Sessions Judge, (1)Bastar at Jagdalpur / (2)Bilaspur / (3)Durg/(4) Raigarh/ (5) Raipur/ (6)Rajnandgaon / (7)Surguja at Ambikapur/ (8)Janjgir-Champa/ (9)Korba/ (10) Jashpur at Jashpurnagar/ (11) Kawardha/ (12)Dhamtari/ (13)Mahasamund/ (14)Uttar Bastar at Kanker/ (15) Korla at Baikunthpur/ (16) Dakshin Bastar at Dantewara/ (17) Baloda--Bazar/(18) Balod/ (19) Bemetara/ (20) Surajpur/ (21) Kondagaon/ (22) Mungeli, (23) Ramanujanj, Chhattisgarh.,
23. Principal Judge/Judge, Family Court, (1) Jagdalpur/ (2) Bilaspur/ (3) Durg/ (4)Raigarh/ (5) Raipur/ (6) Rajnandgaon/ (7)Surguja at Ambikapur/ (8) Janjgir Champa/ (9) Korba/ (10) Jashpur at Jashpur Nagar/ (11) Kabirdham (Kawardha)/ (12) Dhamtari/ (13) Mahasamund/ (14) Kanker/ (15) Korla at Baikunthpur/ (16) Bemetara, (17) Baloda-Bazar/ (18) Surajpur / (19) Balod, Chhattisgarh,
24. The Special Judge, (1) Bastar at Jagdalpur/ (2)Bilaspur/ (3) Durg/(4) Raigarh/(5) Raipur/ (6) Rajnandgaon/ (7) Surguja at Ambikapur/ (8) Janjgir-Champa/(9) Korba/ (10) Jashpur at Jashpur Nagar / (11) Korla at Baikunthpur, Chhattisgarh.,
25. Judge, Commercial Court, Atal Nagar, Raipur, Chhattisgarh
26. Member Judge, Industrial Court, Raipur, Chhattisgarh,

27. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund /Raigarh/ Raipur No.01/ Raipur No.02/ Rajnandgaon/ Ambikapur Chhattisgarh
28. Additional Registrar (Judl. & Classi./ D.E. & E./ A), High Court of Chhattisgarh, Bilaspur,
29. Additional Directors (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
30. I/C Registrar (Computerization)-Cum-C.P.C., High Court of Chhattisgarh, Bilaspur,
31. The Advocate General, State of Chhattisgarh, High Court Campus, Bilaspur,
32. Member Secretary, Chhattisgarh State Legal Services Authority, Ware House Road, Bilaspur,
33. Secretary, High Court Legal Services Committee, High Court Campus, Bilaspur,
34. Accountant General, Zero Point, Baloda Bazar Road, Raipur, for information.
35. The Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur,
36. The President, High Court Bar Association, High Court Campus, Bilaspur,
37. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
38. All Additional Registrars (M), High Court of Chhattisgarh, Bilaspur,
39. The Deputy Controller, Government Press, Gondwara, Bhanpuri, Raipur with a request to publish it in the forthcoming issue of Chhattisgarh Gazette. He is requested to send 10 copies of the Corrigendum to this Registry for use of this Court. This work may please be given "TOP PRIORITY".
40. All Deputy Registrars/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
41. All Assistant Registrars, High Court of Chhattisgarh, Bilaspur,
42. The O.I.C., N.I.C., High Court of Chhattisgarh, Bilaspur - with a request to get the same be uploaded in the website of this High Court.
43. Section Officer/Section In-charge [Cash / Cause List / Central filing/Criminal/ Paper Book & Inspection / Pension & Pay Fixation / Protocol / Record Room- (Adm. / Civil / Criminal / Writ) / Stationary /S.W. / Writ/ I.L.R,]/Court Officer, High Court of Chhattisgarh, Bilaspur,
44. All Private Secretaries/Court Manager, High Court of Chhattisgarh, Bilaspur,
45. Assistant Editor (ILR)/Librarian, High Court of Chhattisgarh, Bilaspur,

for information and necessary action.


 18.08.2021
(Deepak Kumar Tiwari)
 Registrar General